GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1928 ANSWERED ON:05.12.2012 CORPORAL PUNISHMENT IN SCHOOLS Bhadana Shri Avtar Singh;Gandhi Smt. Maneka Sanjay

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has an assessment of the number of cases in which children were physically abused by their teachers in Government-run schools during the last three years and the current year and if so, the details thereof, State-wise;

(b) whether the Government proposes to bring stringent law to deal with cases of child abuse particularly against school officials and if not, the reasons therefor;

(c) the number of schools that have formed corporal punishment monitoring cells; and

(d) the steps taken to ensure that all the schools have a corporal punishment monitoring cells?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) Education being in the Concurrent List, State/ Union Territories (UTs) Government schools are under the control of the respective State Government/UT Administration. Kendriya Vidyalaya Sangathan (KVS), Navodaya Vidyalaya Samiti (NVS) & Central Tibetan Schools Administration (CTSA) are Autonomous Bodies under the Ministry of Human Resource Development. The state-wise details of incidents of corporal punishment in respect of Kendriya Vidyalayas (KVs) for the year 2010-11 onwards, and for Jawahar Navodaya Vidyalayas (JNVs) & CTSA for the last three-year and current year are annexed. Information with respect of KVs for the year 2009-2010 is being collected and will be laid on the Table of the House.

(b) to (d) Corporal punishment is strictly prohibited in these schools and necessary instructions/guidelines have already been issued by the KVS & NVS to all Regional Offices & Principals of KVs & JNVs. Regional Offices & Principals have been entrusted with the responsibility to monitor that these guidelines are followed in letter & spirit. As regards CTSA, a School Discipline Committee headed by School Principal / Head Master is monitoring the cases of corporal punishment to students.